

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 256 of 2015**

**Dated: 10<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Damodar Valley Corporation** .... **Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission &Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Anushree Barden  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Alok Shankar  
Mr. Naxantara Pande for R-1  
  
Mr. Vishnu S. Pillai for  
Mr. S.K. Chaturvedi for R-2

**ORDER**

List this matter for hearing on **27.02.2018**, as agreed by both the parties.

**(S.D. Dubey)**  
**Technical Member**

*ss/js*

**(Justice N.K. Patil)**  
**Judicial Member**